

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP(IB) 11 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2021**

Name of the Company: Rajesh Ramesh Naphade
V/s
Shree Maheshwar Hydel Power Corporation
Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

COMMON ORDER

Learned Counsel Ms. Kamyra Shah appeared for the Operational Creditor.
Learned PCS Mr. Umesh Ved appeared. Learned Counsel Mr. Kunal P
Vaishnav appeared for the Operational Creditor in other matters relating to
same Corporate Debtor. No one appeared for Corporate Debtor.

The applications filed under Section 9 are being considered by this Adjudicating
Authority against the same Corporate Debtor; hence, this application will be
considered thereafter or as may be decided by this Authority subsequently.

Matter to appear for further hearing on 25.02.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 21st day of January, 2021

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